

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA.

GOVERNMENT OF INDIA  
Ministry of Finance  
(Department of Revenue & Insurance)

.....

New Delhi, the February 3, 1976.

NOTIFICATION  
INCOME-TAX

No.1217/F.no.203/42/75-I.T.A.II: It is hereby notified for general information that the Notification No.1095 (F.No.203/42/75-I.T.A.II) dated 25.9.1975, approving the Institute of Management Development, U.P., Lucknow, for the purposes of section 35(1)(iii) of the Income-tax Act, 1961 will be effective from 24.3.1975 to 23.3.1978 instead of 1.4.1975 to 31.3.1978.

Sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication & Public Relations, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Shri J.P. Naik, Member Secretary, Indian Council of Social Science Research, I.I. P.A. Hostel, Indraprastha Estate, New Delhi-110001, with reference to D.O. No.F.6-10/75-A dated 28.8.1975.
5. The Institute of Management Development, U.P. Lucknow with reference to letter dated January 21, 1976.
6. C&AG of India (20 copies).
7. Bulletin Section of DI(RS&P), New Delhi. (5 copies).

Sd/-

(T.P. JHUNJHUNWALA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

No.CC/ITAIL/1208/336/RSP/76.

AUTHORISED FOR ISSUE.

(S.C. PRASAD)

Officer on Special Duty  
Directorate of Inspection (RS&P).